

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/297(KB)2021
IA(I.B.C)/497(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	BANK OF BARODA VS NARAIN HARI GUPTA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Mahuya Ghosh, Adv.] For the Financial Creditor/ Bank of Baroda

Mr. Aditya Kanodia, Adv.] For Personal Guarantor

Ms. Suparna Sardar, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **10/06/2024**.

Court Officer